

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/06/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/357/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S-SATHIYANARAYANAN D. PAVITHRA	Counsel for Applicant	D. Pavithra
2.	ANIL KULWANI A. PANTHANA SINGAKANTHAN	Counsel for R-3	A. Sankar

ORDER

At request of the counsel appearing on behalf of R1 to R3, time for filing reply is hereby extended for one more week. As to the Respondents i.e., R4 to R6, they have remained absent. As to these Respondents, the Applicant is directed to effect paper publication against R4 to R6 within three days hereof.

List this application for hearing on 18.06.2019.

(S.VIJAYARAGHAVAN)
Member (Technical)

(B.S.V. PRAKASH KUMAR)
Member (Judicial)

vs